

Central Administrative Tribunal
Principal Bench

C.P.81/2001 IN
O.A. 1563/2000

20

New Delhi, this the day of 7th February, 2002.

Hon'ble Shri S.R.Adige, Vice-Chairman(A)
Hon'ble Shri Shanker Raju, Member(J)

1. Shri N.N.Biswas,
S/o Late Sh.N.N.Biswas,
R/o C-55/X-4 Post Office,
Dilsad Garden, Delhi-110095.
2. Shri K.K.Tiwari,
S/o Shri Ram Sarup Tiwari,
R/o 27/1 MES Officers Enclave,
New Delhi ...Petitioners.
(By Advocate: Shri Anand Singh proxy counsel of
Mrs. Meera Chhibber)

Versus

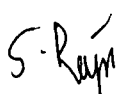
1. Lt.General Hari Uniyal,
Engineer in Chief,
Kashmir House, Rajaji Marg,
New Delhi-110011.
2. Shri B.K.Mishra,
Secretary,
Union Public Service Commission,
Dholpur House, Shajahan Road,
New Delhi ...Respondents
(By Advocate: Shri V.S.R.Krishna)
(Mrs. B.Raina)

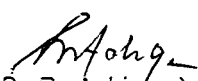
ORDER(Oral)

By Shri S.R.Adige, Vice-Chairman(A)

Heard both sides.

2. In the light of respondents' order dated 29.1.2002, copy taken on record, CP 580/2001 does not survive and the same is accordingly dismissed. Notices discharged.


(Shanker Raju)
Member(J)


(S.R.Adige)
Vice-Chairman(A)

kd/